

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO. 411
TO BE ANSWERED ON 24.07.2024**

NEW TRAINS FROM SUPAUL TO DELHI AND SUPAUL TO PATNA

†411. SHRI DILESHWAR KAMAIT:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has formulated any scheme to introduce new trains from Supaul to Delhi and Supaul to Patna in public interest keeping in view the increasing crowd of passengers and to ensure providing passenger amenities to the passengers at Supaul railway station of Bihar and if so, the details thereof;

(b) whether the Government has taken/likely to take any positive and concrete steps in view of the problems being faced by the people in Supaul Parliamentary Constituency;

(c) whether the Government has still kept the people of Supaul deprived of train services from Supaul to various cities of the country such as Delhi, Mumbai, Gujarat Bangalore and Chennai as a result of which they are unable to avail the facilities such as good education, employment and healthcare and if not, the proposed scheme of the Government for providing the said facility to the people of Supaul;

(d) the present status of various rail projects being implemented in Bihar and the amount of funds spent by the Government so far towards the renovation of various other railway stations of other districts including Supaul; and

(e) the time by which the under construction Railway Over Bridge in Supaul is likely to get completed in order to facilitate the movement of traffic?

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF UNSTARRED QUESTION NO. 411 BY SHRI DILESHWAR KAMAIT TO BE ANSWERED IN LOK SABHA ON 24.07.2024 REGARDING NEW TRAINS FROM SUPAUL TO DELHI AND SUPAUL TO PATNA

(a) to (c) Supaul is presently being served by 01 pair of Mail/Express service and 06 pairs of Passenger services including 05279/05280 Saharsa-Supaul DEMU introduced w.e.f. 16.07.2024. Introduction of long distance train from Supaul is not feasible, at present, due to operational constraints. Passengers of Supaul may avail change over at Saharsa for availing long distance train inter-alia bound for Delhi, Mumbai and Patna. Besides, introduction of new train is an ongoing process over Indian Railways subject to traffic justification, operational feasibility, resource availability etc.

(d) Railway projects are sanctioned and executed Zonal Railway wise and not Division /District /State wise as Railway projects may span across Division/District/State boundaries. However, as on 01.04.2024, 55 projects (31 New Lines, 02 Gauge Conversions and 22 Doubling), of total length of 5,064 Km, costing ₹79,356 crore falling fully/partly in the State of Bihar including those falling fully/partly in Supaul Constituency are in planning/approval/construction stage, out of which, 1194 km length has been commissioned and an expenditure of ₹26,983 crore has been incurred upto March, 2024.

Railway Infrastructure Projects falling fully/partly in the State of Bihar are covered under East Central Railway (ECR), Eastern Railway (ER), North Eastern Railway (NER) and Northeast Frontier Railway (NFR) Zones of Indian Railways. Zonal Railway wise details of Railway projects including cost, expenditure and outlay are made available in public domain.

(e) Level Crossing (LC) No. 53 at km 69/6-7 (NH-327/E) between Supaul Tharbitia on Saharsa-Forbesganj section falls on National Highway (NH). Construction of ROB in lieu of this LC is being done by National Highways Authority of India (NHAI) at their own cost on single entity basis as per Memorandum of Understanding (MOU) between Ministry of Railways and Ministry of Road Transport Highway (MORTH/NHAI). General Arrangement Drawing (GAD) has been approved by Railway. Work is in progress. Completion & commissioning of ROB/RUB works depends on various factors like consent for closure of LC from state Govt., fixing of approach alignment, land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project/work sites, duration of working season in a year for the particular project/area due to climatic conditions etc. All these factors affect the completion time of the projects/works.
